

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Petition(s) for Special Leave to Appeal (Crl.) No(s).
1598-1599/2015

RAM KUMAR

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 19-07-2017 These petitions were called on for hearing today.

For Petitioner(s)

Mr. I. Calvin Jones, Adv.
V. Ramasubramanian, AOR

For Respondent(s)

Mr. Adarsh Upadhyay, Adv.
Pragati Neekhara, AOR

UPON hearing the counsel the Court made the following
O R D E R

Await original record from the Trial Court. Reminder be
issued to this effect.

List again on 18.8.2017.

(KAPIL MEHTA)
Registrar